

Doordarshan. Regarding India-based satellite channels, these are beamed from outside the country and thus, fall outside the ambit of Indian laws.

(c) To made the Cinematograph Act, 1952 more effective, a Bill was introduced in the Rajya Sabha on 18.8.92. The Bill is expected to come up for discussion in the Rajya Sabha in the current session.

SC/ST Members among Station Directors of Air and Doordarshan

1149. SHRI PARAG CHALIHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of SC/ST members among Station Directors of AIR and Doordarshan separately;

(b) whether Government propose to give adequate representation to these groups of people in the higher grades; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M IBRAHIM): (a) The number of SC/ST members among Station Directors/Directors of AIR and Doordarshan are as under:—

All India Radio		Doordarshan	
SC	ST	SC	ST
14	16	5	2

(b) and (c) There is no proposal under consideration of this Ministry to change the existing Government policy in this regard.

Steps to Improve the Programmes of Doordarshan

1150. SHRI PARAG CHALIHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have taken any steps to improve the programmes of Doordarshan to attract more and more viewers;

(b) whether any steps have also been taken to telecast Doordarshan's Programmes of all channels throughout the country particularly in Assam and other States of the North-East

Region;

(c) whether any representation has been received from these States in this regard; and

(d) if so, the steps taken and reaction of Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) It is constant endeavour of Doordarshan to bring about qualitative improvement in its programmes to attract more and more viewers.

(b) to (d) The satellite derived services of Doordarshan have been made available throughout the country, including the entire North-East region, by using an appropriate dish antenna system.

New Site for Installing HPT at Dwarka in Gujarat

1151. SHRI BRAHMAKUMAR BHATT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a new site for installing the high power T.V. transmitter at Dwarka in Gujarat has been taken over by the Government;

(b) if so, whether any amount has been set apart for more infrastructure activities for this project; and

(c) if so, the amount proposed to be set apart for the year 1997-98 and the time by which it is likely to be made functional?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM):

(a) Yes, Sir;

(b) Yes, Sir.

(c) A provision of Rs. 50.00 lakh has been proposed for shifting of the HPT to the new site at Dwarka under Doordarshan's Annual Plan 1997-98. The normal lead time involved in implementation of a project of this magnitude is about 3-4 years after sanction of the scheme by the competent authority.

Free legal aid centres in Punjab

1152. SHRI IQBAL SINGH: Will the Minister of LAW AND JUSTICE be pleased to state: